

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1225  
ANSWERED ON:21.03.2012  
APPOINTMENT OF ASSISTANT PROFESSOR  
Kataria Shri Lal Chand;Singh Shri Uday Pratap

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether only those candidates who have cleared the NET/SLET examination can be appointed as Assistant Professor in the universities and colleges according to the University Grants Commission Act, 2009;
- (b) if so, the details thereof;
- (c) whether relaxation from the said rule is granted only to those candidates who have got research degree as per the said Act;
- (d) if so, whether the candidates who had registered before 2009 and received their degree after 2009 are considered ineligible under the said Act; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): Yes, Sir. However, as per University Grants Commission (Minimum Qualifications required for the Appointment and Career Advancement of Teachers in Universities and Institutions Affiliated to it) (3rd Amendment), Regulation 2009, National Eligibility Test (NET)/State Level Eligibility Test (SLET shall remain the minimum eligibility condition for recruitment and appointment of Lecturers in Universities/Colleges/Institutions, provided however, that candidates, who are or have been awarded Ph. D Degree in compliance of the University Grants Commission (Minimum Standards and Procedures for Award of Ph.D. Degree), Regulation 2009, shall be exempted from the requirement of the minimum eligibility condition of NET/SLET for recruitment and appointment of Assistant professor or equivalent positions in Universities/Colleges/Institutions.

(d) & (e): No, Sir, such candidates will not be considered ineligible if the Ph.D degree was awarded to the candidate in compliance of the provisions of the University Grants Commission (Minimum Standards and Procedures for Award of M.Phil/Ph.D. Degree), Regulation 2009, and the conditions mentioned in the said Regulations were satisfied.